## (2)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/608/ (IB)/2017 NAME OF THE PETITIONER(S) : ICICI BANK LTD NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD **UNDER SECTION** : 7 RULE 4 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM DEV EXHILABR-J For M/s. ChivaKumar 2 Suresh

& R.SPEEDHAR

Covered your Respondent 5. leja 304

## **ORDER**

Counsel representing both the parties are present. Heard. Order is reserved.

ー ゝ゚ヮ゚ ー K Anantha Padmanabha Swamy Member (Judicial)

bc